

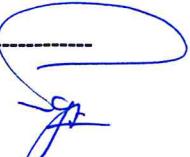
NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.30/ BB/ 2017	-	For filing report of OL	230/ 232	Homeward Residential Corporation India Pvt. Ltd., & Another Vs

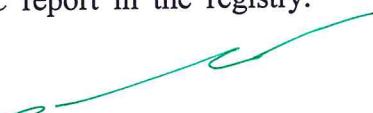
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. S.P.J. P. JOHN
 SPJ Leg of *Advocate for Petitioner* 

O R D E R

Counsel for Petitioner is present. Proxy Counsel for Smt. Prema Hatti, Standing Counsel for ROC & RD is present. Registry pointed out that, ROC report has not received by the Tribunal and is not available in the record. Petitioner Counsel is directed to verify with ROC and a copy of the report be sent to the Tribunal. O.L has not filed his report so far. Issue notice to O.L for filing report. Petitioner Counsel reported that, he has already filed Company's comments on the ROC report in the registry. List it on 18/12/2017.


Member (T)


Member (J)